- (7) The recommendations contained in the 79th report of the Law Commission have been examined. As action on majority of the recommendations is to be taken by the State Governments and High Courts these have been sent to them alongwith the views of the Union Government and they have been requested to take necessary action.
- (8) The Government have constituted an informal Committee of 3 Chief Justices to examine the problem of arrears in High Courts and suggest remedial measures.

## Opening of Post Offices in Maharashtra in 1985-86

1230. SHRI MURLIDHAR MANE: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of Post Offices opened during the last three years, yearwise;

(b) the number of Post Offices proposed to be opened during 1985-86; and

(e) the number of Post Offices Proposed to be opened in Maharashtra during 1985-86 and what would be their location ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) 3267 Post Offices have been opened in the last 3 years and year wise information is as under:

1982-82	1000
1983-14	2205
1984-85	62

(b) In the year 1985-86, 1755 BOs are to be opened in rural areas subject to the lifting/relaxing of economy orders banning creation of posts.

(c) 133 Branch Post Offices will be opened in Maharashtra during 1985-86 if the economy orders are relaxed, location of the BOs not yet finalised due to currency of the economy orders.

## Charges for Telephone Calls (STD) and Telegrams on Saturday.

1231. SHRI KALI PRASAD PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that half rates are charged for telephone calls (STD) and telegrams on Sundays, the day being a holiday;

(b) whether in view of Saturdays having been declared a closed holiday, Government propose to allow half ratrs on Saturdays also on the lines of rates being charged on Sundays;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No Sir, only for booking of ordinary trunk calls terminating beyond fifty Kilometers and S.V.S trunk calls, half rates are charged, on Sunday. However telegrams are not charged at a half rate, even on Sundays. In respect of Subscriber Trunk Dialling charges, half rates are charged on Sundays.

(b) No, Sir.

(c) Question does not arise.

(d) At the moment Government has no intention to introduce half rates for booking of trunk calls because 5 days week has been implemented only in Administrative offices whereas in operative offices still 6 days week is in vogue. Also, there is no appreciable charge in the traffic pattern on Saturdays after the introduction of 5 days week. For Telegrams, this question does not arise, since even on Sundays, they are not being charged at half rates.

## Winter Uniform for Employees in ONGC

1132. SHRI H. N. NANJE GOWDA: Will the Minister of PETROLEUM be pleased to refer to the reply given to Unstarred Question No. 2222 on the 9th April, 1985 regarding the agreement between ONGC and Employees Union for Winter Uniforms and state :